GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:1809 ANSWERED ON:07.03.2011 CHECK ON SMUGGLING OF WILD ANIMALS Badal Harsimrat Kaur;Jeyadural Shri S. R.;Maadam Shri Vikrambhai Arjanbhai;Panda Shri Baijayant;Pradhan Shri Nityananda;Singh Baba Shri K.C.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether smuggling of wild animals and trafficking of their derivatives/parts is increasing in the country;

(b) if so, the details of the cases reported during the last three years, State-wise and the reasons therefor;

(c) whether the Government has impressed upon all concerned agencies to check smuggling of wildlife;

(d) if so, the details thereof; and

(e) the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a)&(b) There are no reports in the Ministry indicating that smuggling of wild animals and trafficking of their derivatives/parts is increasing in the country.

(c),(d)&(e) The steps taken by the Government to protect wildlife and check smuggling of wildlife in the country are as follows:

i. A network of Protected Areas has been established to conserve wildlife and their habitats including rare animals.

ii. Wildlife Crime Control Bureau, with a network of five Regional and three Sub Regional Offices, has been set up to control wildlife crime.

iii. Threatened species of wildlife are placed in the Schedules of the Wildlife (Protection), Act, 1972, thereby according them the highest degree of protection.

iv. The Wildlife (Protection) Act, 1972 has been amended from time to time and made more stringent against wildlife related offences.

v. The State/ UT Governments have been requested to strengthen the field formations and intensify patrolling in and around wildlife rich areas.

vi. Financial and technical assistance is extended to the State/UT Governments under various Centrally Sponsored Schemes, viz, 'Integrated Development of Wildlife Habitats`, 'Project Tiger' and 'Project Elephant' for providing better protection and conservation of wildlife.

vii. Under the Centrally Sponsored Scheme - `Integrated Development of Wildlife Habitats`, a new component has been added for initiating `Recovery Programme for critically endangered species and their habitats` during the 11th Five Year plan period.

viii. India is a signatory to the Convention on International Trade in Endangered Species of Wild Fauna and Flora (CITES) that regulates international trade in wildlife and its derivatives.

ix. India has bilateral arrangements with China and Nepal on combating wildlife crime.

x. India is also a founder member of the Coalition Against Wildlife Trafficking (CAWT), which is an international forum working against wildlife crime.

xi. The South Asian Wildlife Enforcement Network (SAWEN) has been launched in association with other SAARC countries for better trans-border cooperation in detection, apprehension and prosecution of wildlife offence cases.